CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 487 OF 2013

Tuesday, this the 28th day of May, 2013

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MS.K. NOORJEHAN, ADMINISTRATIVE MEMBER

K.T.Rajesh
HRMS No.199411008
Telecom Technical Assistant
Office of the Junior Telecom Officer (Group)
Bharat Sanchar Nigam Limited
(A Government of India Enterprise)
Pattambi   ...   Applicant

(By Advocate Mr. P.K.Madhusoodhanan)

versus

1.   The General Manager, Telecom
   Bharat Sanchar Nigam Limited
   (A Government of India Enterprise)
   Palakkad – 678 014

2.   The Chief General Manager, Telecom
   Bharat Sanchar Nigam Limited
   (A Government of India Enterprise)
   Kerala Circle, Thiruvananthapuram – 695 033

3.   The Director (Human Resource Development)
   Bharat Sanchar Nigam Limited
   (A Government of India Enterprise)
   Corporate Office, 5th Floor, Bharat Sanchar Bhavan
   Janapath, New Delhi – 110 001

4.   Bharat Sanchar Nigam Limited
   represented by its Chairman
   A-703, Statesman House
   B-148, Barakhamba Road
   New Delhi – 110 001

5.   Union of India represented by its Secretary
   Ministry of communication
   New Delhi – 110 001   ...   Respondents

(By Advocate Mr.George Kuruvilla (R1-4)
    Advocate Mr.S.Jamal, ACGSC (R-5)   )

      The application having been heard on 28.05.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for applicant submits that perhaps the applicant does not possess Physics with Mathematics, on account of which no action has been taken on his application.

2. Mr.George Kuruvilla takes notice on behalf of R 1 to 4, who shall intimate their decision on the application before 2nd June, 2013, the scheduled date of examination. If the applicant is aggrieved with the decision, he can approach the Court.

3. OA is closed as above. No order as to costs.

Dated, the 28th May, 2013.

K NOORJEHAN
ADMINISTRATIVE MEMBER

Dr.K.B.S.RAJAN
JUDICIAL MEMBER

vs .